

**Post Offer Advertisement under Regulation 18 (12) in terms of SEBI
(Substantial Acquisition of Shares and Takeovers), Regulations, 2011 OF**

SAPTHARISHI FINANCE LIMITED

CIN No. L65191TN1981PLC009110

**Registered Office: No. 33/47G, Gandhi Mandapam Road,
Kotturpuram Chennai, Tamil Nadu – 600 085**

Open Offer ("Offer") for acquisition of upto 51,400 (Fifty One Thousand Four Hundred) equity shares of Rs. 10/- each representing 25.70% of the total Paid-up Equity Share Capital/Voting Capital, from the equity shareholders of Saptharishi Finance Limited ("SFL"/"Target Company"), by Devki Nandan Textile Private Limited ("the Acquirer").

This Post Offer Advertisement is being issued by **Chartered Capital and Investment Limited, ("Manager to the Offer")**, for and on behalf of **Devki Nandan Textile Private Limited ("the Acquirer")** pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 in respect of the Open Offer to acquire shares of the **Saptharishi Finance Limited**. The Detailed Public Statement ("DPS") and Corrigendum to Detailed Public Statement alongwith Offer Opening Advertisement ("COOA") with respect to the aforementioned offer made by the Acquirer had appeared in Business Standard (English), Business Standard (Hindi) and Dhina Suriyan, Chennai (Tamil) on Friday, March 28, 2014 and Monday, May 26, 2014 respectively.

1. Name of the Target Company : Saptharishi Finance Limited
2. Name of the Acquirer(s) and PAC : Devki Nandan Textile Private Limited
3. Name of the Manager to the Offer : Chartered Capital and Investment Limited
4. Name of the Registrar to the Offer : Link Intime India Private Limited
5. Offer Details :
 - a. Date of Opening of the Offer : Tuesday, May 27, 2014
 - b. Date of Closure of the Offer : Monday, June 09, 2014
6. Date of Payment of Consideration : Tuesday, June 17, 2014
7. Details of Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	Rs. 2.00	Rs. 2.00
7.2	Aggregate number of shares tendered	51,400 *	250
7.3	Aggregate number of shares accepted	51,400 *	250
7.4	Size of the Offer (Number of shares multiplied by Offer Price per share)	Rs. 1,02,800 *	Rs. 500
7.5	Shareholding of the Acquirer before Agreements/Public Announcement (No. & %)	NIL Not Applicable	NIL Not Applicable
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	1,48,600 74.30%	1,48,600 74.30%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	51,400* 25.70%	250 0.13%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL NA NA	NIL NA NA
7.9	Post offer share holding of Acquirer • Number • % of Fully Diluted Equity Share Capital	2,00,000* 100%	1,48,850 74.43%
7.10	Pre offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	51,400 25.70% 0*	51,400 25.70% 51,150 25.57%

**Assuming full acceptance in Offer*

8. The Acquirer along with its Directors severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI (www.sebi.gov.in), Madras Stock Exchange Ltd and registered office of the Target Company.

Capitalized terms used but not defined in this advertisement shall have the meanings assigned to such terms in the PA and/or DPS and/or COOA and/or Letter of Offer.



ISSUED BY MANAGER TO THE OFFER

CHARTERED CAPITAL AND INVESTMENT LIMITED

CIN No.L45201GJ1986PLC008577

SEBI Registration No.: INM000004018

418-C, "215 Atrium", Andheri Kurla Road Andheri (East), Mumbai 400 093

Tel. No.: 022- 6692 4111, Fax No.: 022-6692 6222 Email: mumbai@charteredcapital.net

Contact Person: Mrs. Menka Jha / Mr. Amit Gattani

Place: Mumbai

Date: Thursday, June 19, 2014

**For and on behalf of the Acquirer
Devki Nandan Textile Private Limited**